NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

48

C.S.A No. 718/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Milestone River Venture Advisory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE
Rajesh Shah Adv Shmed
Ahmed Chunawala

ORDER

CSA 717/230-232/NCLT/MB/MAH/2017 CSA 718/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/=----

B.S.V. PRAKASH KUMAR

Member (Judicial)